

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 1983

ANSWERED ON TUESDAY THE 18TH MARCH, 2025/27 PHALGUNA, 1946 (SAKA)

SNA SPARSH

1983. DR. SUDHANSHU TRIVEDI,
DR. PARMAR JASHVANTSINH SALAMSINH,
DR. BHAGWAT KARAD

Will the Minister of Finance be pleased to state:

- (a) the objective of starting SNA SPARSH;
- (b) how useful it is for ensuring timely release of payments;
- (c) how it is helpful to States to utilize Central Government funds for CSS schemes; and
- (d) how many schemes have been onboarded and the total quantum of transactions?

ANSWER

THE MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) The objective of starting SNA-SPARSH is to enhance transparency in flow of Centrally Sponsored Scheme (CSS) funds to States and monitor their utilization. It also strives to eliminate float of CSS funds outside Consolidated Fund of India and Consolidated Fund of States, thereby reducing borrowing cost of the Government.
- (b) Under SNA SPARSH, CSS Implementing Agencies draw Central and State share of funds 'Just-in-time' from respective Consolidated Funds for making payment to vendors/beneficiaries.
- (c) SNA SPARSH has eliminated the delay in transfer of Central and State share of CSS funds by State treasuries to CSS Implementing Agencies (IAs), thereby making fund available for utilization by IAs in States.
- (d) As on 10th March, 2025, a total of 23 Centrally Sponsored Schemes (CSS) have been onboarded on SNA SPARSH in various States. Further, Central Share of Rs. 4097.38 Crores have been released through SNA-SPARSH to States in 2024-25 under various CSS till 10th March, 2025.
